

(b) if so, the reaction of Government thereon?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRI K. S. RAMASWAMY) :** (a) and (b). Yes, Sir. Government of India has since co-sponsored a resolution for adoption by the United Nations Committee on Colonialism deploring the International Olympic Committee's continued recognition of the so-called "National Olympic Committee of Rhodesia" and the invitation extended to Rhodesia to participate in the forthcoming Olympic Games at Munich and urging the International Olympic Committee to take urgent steps to suspend the so-called "National Olympic Committee of Rhodesia" from its membership and annual forthwith the invitation to Rhodesia for the Olympic Games at Munich. The resolution was adopted. The Indian Olympic Association is also being informed accordingly.

**Injustice done to Former Deputy Librarian, National Library, Calcutta.**

1926. **SHRI SAMAR GUHA :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether a memorandum dated 1st July, 1970 signed by National Professors, Vice-Chancellors, eminent educationists, well known historians and other intellectuals was submitted to the former Education Minister drawing the attention of Government to the injustice done to the former Deputy Librarian, National Library Calcutta;

(b) if so, the text of the memorandum and the names of signatories; and

(c) the steps taken by Government to remedy the injustice caused to him?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (PROF. D.P. YADAV) :** (a) No, Sir.

(b) and (c). Question does not arise.

**Loans given by Public Sector Financial Institutions to Prisons/Institutions**

1927. **SHRI JAGADISH BHATTACHARYA :** Will the Minister of FINANCE be pleased to state :

(a) the total amount of loan given by the Public Sector Financial Institutions in the financial years 1969-70 and 1970-71; and

(b) the names of persons or institutions which have received loans to the extent of rupees fifty lakhs or more during the above period ?

**THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) :** (a) and (b). The required information in respect of the two All India Public Sector financial institutions namely the Industrial Development Bank of India and Industrial Finance Corporation of India is given in Statements I & II laid on the Table of the House. [Placed in Library. See No. LT-387/71]

**'Book Banks' in Secondary Schools and Higher Educational Institutions**

1928. **SHRI JYOTIRMOY BOSU :** Will the Minister of EDUCATION AND SOCIAL WELFARE be pleased to state :

(a) whether the Education Commission 1964-66 recommended that -

(i) a programme of 'Book Banks' should be developed in Secondary Schools and in Institutions of higher education and

(ii) grant for the purchase of books should be made to more talented of the students;

(b) if so, the steps taken by Government to implement the said recommendations; and

(c) the results of the steps so far taken?

**THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV) :** (a) Yes, Sir.

(b) and (c). As School Education is a State subject and the Education Commission has recommended that the State Education Departments should have a fund at their disposal to assist book-banks in secondary schools, the recommendation of the Commission has been forwarded to State Governments for their consideration and necessary action.

As for institutions of higher education, the University Grants Commission has recently

approved the following programmes covering students amenities and welfare,

- (1) Grants to colleges for establishing or developing book-banks....

Rs. 52.00 lakhs

- (2) Establishment of Text Book Centres in residential areas Rs. 150. "

Resources made available to Joint Stock Companies by Institutional Financial Agents

1929. SHRI JYOTIRMOY BOSU : Will the Minister of FINANCE be pleased to state :

(a) the total amount of resources available in Joint Stock Companies by each Institutional financial agency in India and abroad (including World Bank and other international financial institutions separately) year-wise during the last three years;

(b) the share of 75 large and 20 larger business houses in the total resources made available by each of the institutions during the same periods; and

(c) the share of the Houses of Tata, Birla, Sahu Jain, Bangur, Goenka, Mafatlal and Martin Burn in the total resources made available by each of the institutions during the same periods ?

THE MINISTER OF FINANCE (SHRI YFSHWANTRAO CHAVAN) :

(a) to (c). The information is being collected and will be laid down on the Table of the House.

LIC's Investment in Industrial and Non-Industrial Project.

1930. SHRI JYOTIRMOY BOSU : SHRI DINEN BHATTACHARYA :

Will the Minister of FINANCE be pleased to state the Life Insurance Corporation's investments, Statewise, in industrial as well as non-industrial Projects separately, year-wise from 1968-69 to 1970-71 ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : A statement giving the required information is laid on the Table of the House [Placed in Library. See NO.LT.—388/71 ]

Loans and Aids Received from Foreign Countries

1931. SHRI JYOTIRMOY BOSU : SHRI M. M. JOSEPH :

Will the Minister of FINANCE be pleased to state :

(a) the total amount of loans and aids received by India from foreign countries (country-wise) upto 30th April, 1971; and

(b) the amount paid towards interest, debt servicing charges and capital repayment to each country for these loans during the current year and the amount to be paid during the succeeding three years ?

THE MINISTER OF FINANCE (SHRI YESHWANTRAO CHAVAN) : (a) and (b). Two Statements (No. I and II) containing the details required are laid on the Table of the House.

[ Placed in Library. See No. LT—389/71 ]

Assistance to Nigeria for Building Shipping Industry

1932. SHRI B K, DASCHOWDHURY : SHRI N. S. BISHT : SHRI M.M. JOSEPH :

Will the Minister of SHIPPING AND TRANSPORT be pleased to state :

(a) whether Government of Nigeria have sought India's help for its shipping industry; and

(b) if so, how Government of India propose to assist the Nigerian Government in this matter and on what terms and conditions ?

THE MINISTER OF PARLIAMENTARY AFFAIRS AND SHIPPING & TRANSPORT (SHRI RAJ BAHADUR) :

(a) Minister of Transport in the Government of Nigeria had indicated their need